

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18

C.P No. 271/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: M/s. Saville Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18.	Adv. Khamir Kamdar 1/b Bathiya legal	Advocate	Khamir Kamdar

ORDER

CP No. 271/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 08.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)